BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 95/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

Name of the Company:

Alok Ingots (Mumbai) Pvt Ltd.

V/s.

Techno Forge Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2

ORDER

None present for Operational Creditor/Applicant. None present for Respondent.

Proof of dispatch and service of copy of application on Respondent filed.

Applicant is directed to service notice of date of hearing along with copy of this order on Respondent and shall file proof of service.

.

List the matter on 30.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of August, 2017.